

3. Statement No. XV—Hundred-Second Session, 1977.

4. Statement No. XVI—Hundred-Third Session, 1977.

5. Statement No. XIII—Hundred-Fourth Session, 1978.

6. Statement No. XII—Hundred-Fifth Session, 1978.

7. Statement No. XIII—Hundred-Sixth Session, 1978.

8. Statement No. XII—Hundred-Seventh Session, 1978.

9. Statement No. X—Hundred-Eighth Session, 1979.

10. Statement No. VII—Hundred-Ninth Session, 1979.

11. Statement No. VI—Hundred-Tenth Session, 1979.

12. Statement No. V—Hundred-Twelfth Session, 1980.

13. Statement No. IV—Hundred-Thirteenth Session, 1980.

14. Statement No. II—Hundred-Fourteenth Session, 1980.

15. Statement No. III—Hundred-Fourteenth Session, 1980.

16. Statement No. I—Hundred-Fifteenth Session, 1980.

17. Statement No. II—Hundred-Fifteenth Session, 1980.

[Placed in Library. See No. LT-1406/80].

Annual Report (1978-79) of the Indian Dairy Corporation, Baroda and related papers

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): Sir, I beg to lay on the Table:—

(1) A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Ninth Annual Report and Accounts of the Indian Dairy Corporation, Baroda, for the year 1978-79, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(ii) Review by Government on the working of the Corporation.

(2) A statement (in English and Hindi) giving reasons for the delay in laying the document mentioned at (1) (i) above. [Placed in Library. See No. LT-1301/80].

Notification of the Ministry of Agriculture

SHRI R. V. SWAMINATHAN: Sir I also lay on the Table a copy (in English and Hindi) of the Ministry of Agriculture (Department of Agriculture and Cooperation) Notification G.S.R. No. 506(E), dated the 1st September, 1980, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library See No. LT-1458/80].

STATEMENTS OF THE PUBLIC ACCOUNTS COMMITTEE

SHRI TIRATH RAM AMLA (Jammu and Kashmir): Sir, on behalf of Shri Patitpaban Pradhan, I beg to lay on the Table a copy each (in English and Hindi) of the following statements of the Public Accounts Committee:—

(1) Statement showing action taken by Government on the recommendations contained in Chapter I and final replies in respect of Chapter V, of 59th Report (Sixth Lok Sabha) on Defence Services.

(2) Statement showing action taken by Government on the recommendations contained in Chapter I and final replies in respect of Chapter V of 62nd Report (Sixth Lok Sabha) on Procurement of oil.